

**CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, NEAR RAJASTHAN HIGH COURT, POST BOX NO. 619 JODHPUR**

ORDER SHEET

COURT NO. : 1

17.12.2018

M.A./290/157/2018

O.A./290/409/2011

PAWAN KUMAR SINGH

-V/S-

M/O DEFENCE

ITEM NO:37

FOR APPLICANTS(S) Adv. : Mr. Govind Suthar, proxy for Mr. Manoj Bhandari

FOR RESPONDENTS(S) Adv.: Mr. K.S. Yadav

Notes of The Registry	Order of The Tribunal
	<p>The instant Misc. Application has been filed by the respondents with the assertions that the order dated 04.07.2013 passed by this Tribunal in OA No.409/2011 has been set aside by the Hon'ble High Court of Rajasthan in DB Civil Writ Petition No.7916/2015, on 11.04.2018 and the matter has been remitted back to decide the same afresh.</p> <p>In view of the above, MA No.157/2018 is allowed. Accordingly, the OA No.409/2011 is restored to its original number.</p> <p>List the OA on 04.02.2019 for final hearing.</p> <p style="text-align: center;">(ARADHANA JOHRI) MEMBER (A)</p> <p style="text-align: right;">(SURESH KUMAR MONGA) MEMBER (J)</p> <p style="text-align: center;">rss</p>